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SLP(C)No. 12789 OF 2001

ITEM No.23

Court No. 1

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12789/2001

(From the judgement and order dated 30/11/2000 in RCMP 29/99
of The HIGH COURT OF MADRAS)

GANDHIMATI & ORS

Petitioner (s)

VERSUS

MOHAN

Respondent (s)

(With appln(s). for permission to submit additional document(s),
exemption from filing O.T., impleading party, prayer for interim
relief and office report)

Date : 18/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. M.A. Krishna Moorthy,Adv.

For Respondent (s)Mr. S. Nanda Kumar, Adv.

Mr. Vijayan, Adv.

Mr. Anuj Srivastava, Adv.

Mr. Rakesh K. Sharma,Adv.

Mr. M. Yogesh Kanna, Adv.

Mr. Jitendra Shankar, Adv.

Mr. V.N. Raghupathy,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 21st July, 2003.

(Alka Dudeja) (Suraj Parkash)

Court Master Court Master